

श्री श्री. पी. मोर्य : चीनी मिलों का राष्ट्रीयकरण हो या न हो इस के बारे में मंत्री महोदय ने सदन में बताया कि यह जेरे गौर है। और यह जेरे गौर ही कारण है इन नीलामियों का। तो मैं यह जानना चाहूंगा कि हमेशा के लिए यह परेशानी दूर हो जाय इस के लिए या सरकार निश्चय करेगी कि चीनी मिलों का राष्ट्रीयकरण किया जायगा या बिलकुल नहीं किया जायगा क्योंकि नीलाम में अभी आप ने बताया इतना पैसा नहीं आएगा जिस से इयूज अदा हो सकें, और आज आप 6 का कर रहे हैं, कल 12 का करेंगे, परसों 20 का करेंगे, तो क्यों नहीं एक ऐसा निश्चय करते जिस से इन मिलों को आप ले लें, इन का राष्ट्रीयकरण कर लें या हमेशा के लिए कह दें कि हम नहीं लेंगे, आप चलाइए ?

श्री जेएन सिंह : मैं निवेदन कर चुका हूँ कि इस के बारे में एक आयोग बंटा हुआ है, वह इस पर विचार कर रहा है और जब आयोग की सिफारिश आएगी उस के बाद ही इस पर फैसला किया जायगा। आज फैसला नहीं हो सकता।

Pilferage of Seven Crores Worth of Foodgrains from the Godown of Food Corporation of India

*545. SHRI MOHAMMAD ISMAIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether over Rs. 7 crores worth of foodgrains had been pilfered from the storage godown of Food Corporation of India's branch in Bihar ; and

(b) the action taken against those responsible for this ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). No, Sir. The extent of losses, reported by Food Corporation of India, on account of

theft/pilferage at its depots all over India including Bihar from 1965 to March 1971 has been valued at Rs. 13 lakhs approximately.

The Food Corporation of India is taking appropriate measures including legal and disciplinary proceedings against the defaulting employees, besides other preventing measures like raising of compound walls for the godowns where necessary, increasing watch and ward points, posting of the Central Industrial Security Forces at Vulnerable depots, and other necessary administrative measures.

श्री मुहम्मद इस्माइल : मंत्री महोदय ने बताया कि इतजाम किया जा रहा है सेक्योरिटी बर्गरह का। लेकिन मेरा स्पेसिफिक क्वेश्चन था उस के बारे में उन्होंने नहीं बताया कि बिहार के फूड कारपोरेशन के गोदाम से 7 करोड़ रुपये का माल चोरी हुआ, वह चोरी हुई तो उस में कोई पकड़ा गया या नहीं और पकड़ा गया तो उस पर क्या सजा उस को दी गई ? यह मेरा स्पेसिफिक क्वेश्चन था 7 करोड़ का इस का सेटिस्फैक्ट्री जवाब उन्होंने नहीं दिया। इसलिए पहले इसका जवाब वह दें कि 7 करोड़ ठीक हैं या नहीं ?

अध्यक्ष महोदय : वह तो कह चुके हैं कि ठीक नहीं हैं।

श्री मुहम्मद इस्माइल : तो कितना ठीक है, वही बताए।

SHRI ANNASAHEB P. SHINDE : thought I was clear enough in my reply. The news item which appeared in the press was that the FCI has lost to the tune of Rs. 7 crores due to pilferage, theft etc. in Bihar. I said that from 1965 up to March, 1971, Rs. 13 lakhs worth of foodgrains have been lost all over the country, including Bihar. Obviously that news item is not correct.

श्री मोहम्मद इस्माइल : मेरा दूसरा सवाल यह है कि जब बिहार के बारे में बतलाया है और इस तरह की चोरियां फूड कारपोरेशन के कार्यों में मुख्तलिफ़ सूबों में हुई हैं तो क्या आप उन की तादाद बतलायेंगे कि कितनी रकम की अब तक चोरी हो चुकी है और इस पर आपने क्या कार्यवाही अब तक की है ?

अध्यक्ष महोदय : आप का बिहार के बारे में स्पेसिफ़ क्वेश्चन था ।

श्री महोम्मद इस्माइल : इन्सोंने तमाम जगहों के बारे में मेन्शन किया है, इसीलिये मैंने सवाल किया है कि दूसरी जगहों पर जो चोरियां हुई हैं, उन के बारे में क्या पोजीशन है, और मालूम हो तो बतलायें ?

SHRI ANNASAHIB P. SHINDE : There is no intention to conceal anything. If the hon. Member has any information, I will be interested. After all, this is a public sector organisation. As I said, we refer every case to the police for investigation. I would be glad if the hon. Member can pass on any information.

Scheme for Employment to People of Border Areas rendered jobless due to East Bengal conflict

*546. SHRI B. K. DASCHOWDHURY: Will the Minister of LABOUR AND REHABILITATION be pleased to state whether the Central Government have any scheme to give jobs to the people of border areas such as West Bengal, Assam and Tripura who have become jobless due to recent East Bengal conflict ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): There is no such scheme at present.

SHRI B. K. DASCHOWDHURY : Is the hon. Minister aware that owing to

frequent firings across the border by the Pakistani army, many people from the border areas have left their hearths and homes and properties and have become financially bankrupt ? In view of that, may I know whether the Government have taken any steps to give some financial relief to these poor people ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : We are certainly providing those who have come as refugees with daily rations and giving them shelter, but the question concerns employment. For that there is no scheme at present because we except the refugees to go back to their hearths and homes.

SHRI B. K. DASCHOWDHURY: The hon. Minister has not understood my question. I was not referring to Bangla Desh refugees. I was referring to our own people from the border areas who have left their hearths and homes because of firing by the Pakistani army across the border. Has the Government any scheme for them ?

SHRI R. K. KHADILKAR : Wherever such incidents have occurred in the border areas, they have taken shelter in near about areas. No scheme has been considered for their employment. Where any particular cases are brought to notice, suitable local action is being taken.

SHRI B. K. DASCHOWDHURY : The decision taken up till now by the Government is only to give relief the Bangla Desh refugees. I would like to know why no such decision has been taken in regard to our own people in the border areas who have suffered as a result of the recent political upheaval in Bangla Desh, why these poor people have not been given in help by the Government. Further there is scarcity of land in West Bengal. Thousands of temporary camps have been put up for the Bangla Desh refugees mostly on agricultural land, and the people from whom these lands have been taken away, have become bankrupt. I would like to know from the Minister whether there is any scheme to provide these people whose lands have been taken over with any compensation.